

(a) whether the Committee constituted under the Chairmanship of Labour Minister of Maharashtra regarding enactment of a Central Legislation for Agricultural Labourers has since submitted its report to the Union Government;

(b) if so, the main recommendations of the Committee and the steps being taken by the Government in this regard;

(c) if not, the reasons therefor; and

(d) the time by which the report is likely to be submitted?

[English]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) to (d): The Committee of Labour Ministers of 13 States under the Chairmanship of Labour Minister of Maharashtra was appointed on 17.9.1992 consequent upon the decision taken by the 41st Labour Ministers' Conference held on 13.8.1992. The report of the Committee is awaited.

WRITTEN ANSWERS TO QUESTIONS

[English]

Development plans of Bihar

*162. SHRI CHANDRAJEET YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether the fiscal crisis in the State of Bihar is seriously hampering the developmental plans of the State;

(b) if so, the State's share of Central assistance released as against the outstanding dues; and

(c) the steps being taken by the Union Government to rescue the State from the financial crisis?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V.

CHANDRASHEKHARA MURTHY): (a) On the request of State Government, the outlay of Rs. 2202.73 crores, approved on 24.6.1992 for 1992-93 plan has been recently revised to Rs. 1100 crores.

(b) against the allocated normal central assistance of Rs. 770.26 crores, an amount of Rs. 650.93 crores has so far been released to Bihar. In addition, plan deficit grant of Rs. 267.98 crores has been released in full. An amount of Rs. 34 crores has been released so far against the assumed Central assistance of Rs. 135 crores for externally aided projects, based on the reimbursement claim filed by the State Government.

(c) Transfers of resources to States are made on the recommendations of the Finance Commission and the Planning Commission. The State's entitlements are released on monthly/quarterly basis or reimbursed on the claims filed by the State Governments. The State's are expected to mobilise their part of resources as agreed at the time of Annual Plan formulation so that implementation of the annual Plan is not hampered. The plan outlay for 1992-93 for Bihar was approved at Rs. 2202.73 crores, based on the State Government's own resources of Rs. 574.25 crores.

Capacity Utilisation in Ordnance Units

[English]

* 163. SHRI PRAFUL PATEL :
SHRI VILAS MUTTEMWAR:

Will the Minister of DEFENCE be pleased to state :

(a) Whether the ordnance units in the country in general and Maharashtra in particular are operating far below capacity :

(b) if so, the main reasons therefor;

(c) Whether the Government have worked out a comprehensive plan for modernisation, replacement / renewal of